

THE SCHEDULE

| Year | No. | Short Title | Extent of cessation of application |
|------|-------|--|-------------------------------------|
| 1 | 2 | 3 | 4 |
| 1852 | XI | The Bombay Rent-free Estates Act, 1852. | The whole Act shall cease to apply. |
| 1863 | II | The Exemptions from Land Revenue (No. 1) Act, 1863. | Do. Do. |
| 1871 | XXIII | The Pensions Act, 1871. | Do. Do. |
| 1926 | XI | The Invalidation of Hindu Ceremonial Emoluments Act, 1926. | Sections 5 and 6. |